

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 1328
TO BE ANSWERED ON 14.12.2023

Protection of wild animals in the event of fire/flood,etc.

1328. DR. KALPANA SAINI

Will the Ministry of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps taken by the Central Government, in coordination with the State Government of Uttarakhand, to protect the wildlife in their habitats during situations like fires/floods, etc;
- (b) whether the Central Government proposes to organize mock drills, in coordination with the State Government of Uttarakhand, to enhance preparedness to deal with such incidents; and
- (c) the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c) The Government of India provides financial assistance to States/UTs under the Centrally Sponsored Schemes of Integrated Development of Wildlife Habitats (CSS-IDWH) and Forest Fire Prevention and Management Scheme for the protection, conservation and management of wildlife and its habitats including protection from natural calamities like fire/floods, for activities like creation of fire lines, construction of check dams, etc.

The Ministry in coordination with the National Disaster Management Authority and the National Disaster Response Force (NDRF) has trained its three battalions to tackle large forest fires. One of the trained battalion is stationed at Dehradun.
